

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW**

**Original Application No.332/00491/2016
This, the 14th day of March, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Tajinder Pal Singh, aged about 51 years, son of Sri Joginder Singh, resident of 5-A, Ashok Marg, Hazratganj, Lucknow-226001.

..... Applicant
By Advocate: Sri Sidharth for Sri Ram Raj.

VERSUS

1. Union of India, through its Secretary, Ministry of Finance, Department of Revenue, North Block, New Delhi- 110001.
2. Central Board of Direct Taxes, North Block, New Delhi, through its Chairman.
3. Ministry of Personnel & Public Grievances & Pensions, Department of Personnel and Training, Government of India, North Block, New Delhi through its Secretary.
4. Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-110069, through its Chairman.

..... Respondents
By Advocate: Sri Shatruhan Lal-1 to 3.
None for Respondent no.-4

O R D E R (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned proxy counsel for the applicant states that matter has become infructuous as grievance of the applicant has already been shorted out by the department itself.

2. Accordingly, the OA is dismissed as having become infructuous.

**(Devendra Chaudhry)
Member (A)**

**(Jasmine Ahmed)
Member (J)**